

Central Administrative Tribunal
Principal Bench, New Delhi

MA No.3056/2019 in CP No.461/2018 in OA No.1058/2017

New Delhi, this the 20th day of September, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.A.K. Bishnoi, Member (Administrative)

Balijinder Singh Anand,
Assistant Communication Officer(Cipher),
Aged about 58 years
S/o Late Sh.G.S. Anand,
R/o H. No. 589, Sec.-A, Pkt-B& C
Vasant Kunj, New Delhi.

-Applicant

(By Advocate: Mr. M.K. Bhardwaj)

Versus

1. Sh.Anand Swaroop
Director
Ministry of Home Affairs
Police Telecommunications
Directorate of Coordination,
Police Wireless
Block No.9, CGO Complex
Lodhi Road, New Delhi.
2. Sh.Ghanshyam,
Deputy Director (Admn.)
Directorate of Coordination
Police Wireless
Block No.9, CGO Complex
Lodhi Road, New Delhi.

- Respondents

(By Advocate: Mr. D.S. Mahendru)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

MA No. 3056/2019 filed for withdrawal of the CP is allowed. CP is closed. Notices issued to the respondents are discharged. But, however, if the petitioner still feels aggrieved, he may seek remedy as per the law.

(A.K.Bishnoi)
Member(A)

(S.N. Terdal)
Member (J)

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